

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4829
ANSWERED ON:07.08.2009
CIRCULATION OF FAKE CURRENCY
Ahir Shri Hansraj Gangaram

Will the Minister of FINANCE be pleased to state:

- (a) whether fake currency is being dispensed through ATM machines;
- (b) if so, the details thereof;
- (c) whether the Reserve Bank of India (RBI) has issued instructions to ensure that no fake currency is dispensed through ATMs; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d):- Reserve Bank of India (RBI) has reported that a few instances of counterfeit currency being dispensed through ATMs has come to their notice, the details of which are given below:

Year Denomination No. of pieces

2005	100	01
	500	20
	1000	NIL

2006	100	NIL
	500	NIL
	1000	NIL

2007	100	NIL
	500	07
	1000	NIL

2008	100	NIL
	500	03
	1000	01

Upto June 2009	100	NIL
	500	04
	1000	NIL

Instructions have been issued to banks to disburse only sorted and genuine notes over their counters and through ATM's and to have adequate checks when the ATM's are replenished by outside agencies. Further, snap inspection of ATM's is undertaken by RBI randomly or on receipt of complaints, to check whether counterfeit notes are being dispensed through them.

Appropriate regulatory action is initiated by RBI against erring Banks who fail to comply with guidelines / directions issued by them.